

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH AT NEW DELHI

O.A. No. 1201/ 2024

In the matter of:

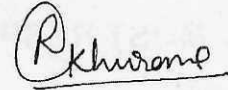
News item titled "Gurugram in Ward 16 Sewage overflow and Stray Cattle irk Locals" appearing in the Hindustan Times Dated 13.09.2024.

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1.	Reply on behalf of Respondent No. 2	

Filed By:

Date: 23.01.2025  
Place: Gurugram



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BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

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In the matter of:

News item titled "Gurugram in Ward 16 Sewage overflow and Stray Cattle irk Locals" appearing in the Hindustan Times Dated 13.09.2024.

**REPLY ON BEHALF OF RESPONDENT NO. 2 THROUGH PARIK GARG, EXECUTIVE ENGINEER, SEWERAGE DIVISION INFRA-II, GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY, GURUGRAM**


**MOST RESPECTFULLY SHOWETH:**

1. That present reply is being filed by Parik Garg, Executive-Engineer Sewerage Division Infra-II, Gurugram Metropolitan Development Authority, Gurugram who is authorised and competent to file reply on behalf of Respondent No. 2.
2. That news article raising the concern of sewage overflowing in Ward 16, has been registered as present Original Application and this Hon'ble Tribunal has sought response from respondents including the answering respondent.
3. That it is humbly submitted that area of Ward 16 and civic services therein comes under the jurisdiction of Municipal Corporation of Gurugram.

4. That it is humbly submitted that answering respondent is concerned with the maintenance of master water supply and master sewerage network of Town so as to provide services to the local authorities which in present case is Municipal Corporation Gurugram.
  
5. That respondent no. 2 is providing potable water after treatment through Water Treatment Plants established at Chandu Budhera and Basai. The potable water is being supplied at junction of Sector-9 & 10 chowk to respondent no. 1 to carry drinking water to New Colony Boosting Station which further distributed to these colonies i.e. Arjun Colony, Idgah Colony, Jyoti Park, Jyoti Park (East), Madanpuri, Nehru Lane, Pratap Nagar, Vijay Park and Manohar Nagar. The New Colony Boosting Station and its distribution network is being maintained by respondent no. 1. No leakage is reported in master sewer lines and master potable water supply lines being maintained by answering respondent in the area. Therefore, issues raised in news article in question falls solely under domain of Municipal Corporation of Gurugram.

In view of above submissions made herein above, nothing survives in the present OA qua the answering respondent. The directions passed by this Hon'ble Tribunal shall be complied with.

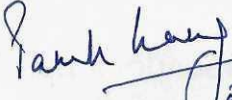
Date: 23.01.2025  
Place: Gurugram

  
(Parik Garg) 23/1/25  
Executive Engineer, Sewerage Division, Infra-II,  
Gurugram Metropolitan Development Authority

VERIFICATION

Verified that the contents of para no. 1 to 5 of the reply are true and correct to the best of my knowledge and information derived from the official record. Nothing material has been concealed therein.

Date: 23.01.2025  
Place: Gurugram

  
23/1/25

(Parik Garg)  
Executive Engineer, Sewerage Division, Infra-II,  
Gurugram Metropolitan Development Authority